

the work that can be entrusted to the committee and the way in which the working of this House should be streamlined, and he made the suggestion that a Committee should be appointed, and the hon. Leader of the Opposition was gracious enough to pay a compliment to the hon. Member, Shri Shyamnandan Mishra, and say that he was almost doing the work that the Leader of the Opposition should have done. For a moment, I wondered whether it was a compliment that was being paid, or it was a characterisation.

SHRI SHYAMNANDAN MISHRA: I accept it as a compliment in the particular context.

SHRI RAVINDRA VARMA: In any case, as my hon. friend said, this is a matter which the Leader of the House should consider. As my hon. friend, Shri Gopal and others have said, Sir, as the Speaker of the House, you have a very important role to play in this, and it may be possible for you and the Leader of the House to decide the best manner of considering the problem, whether you should call a meeting of the leaders of the opposition or set up a committee of all parties. This is a matter which you as well as the Leader of the House should consider.

श्री राव वारावण (राय बरेली) : श्रीमन्, हमारा सजेशन यह है कि आप 1963 से 1968 की कार्यवाही देखें तो पायेंगे कि स्वर्गीय लोहिया ने बार बार कहा है जिस प्रकार हाउस आफ कामन्स बनता है उसी तरह यह सदन भी 10 महीने चले...

MR. SPEAKER: This is the way the time is lost. I am not allowing it.

श्री राव वारावण : आप नहीं सुनेंगे तो काम नहीं चलेगा। यही तो गड़बड़ी हो रही है। न माननीय रविन्द्र वर्मा सदन में रहे हैं और न आप। सारा 10 महीने सदन की बैठक हो। और इसकी चर्चा एक बार नहीं, बनेक बार हुई है।

13.08 hrs.

INTER-STATE MIGRANT WORKMEN (REGULATION OF EMPLOYMENT AND CONDITIONS OF SERVICE) BILL*

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, I beg to move for leave to introduce a Bill to regulate the employment of inter-State migrant workman and to provide for their conditions of service and for matters connected therewith.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the employment of inter-State migrant workmen and to provide for their conditions of service and for matters connected therewith."

The motion was adopted.

SHRI RAVINDRA VARMA: I introduce ** the Bill.

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**Introduced with the recommendation of the President.